RESERVE BANK OF INDIA
Mumbai - 400 001

RBI/2014-15/643
A. P. (DIR Series) Circular No.110   **June 18, 2015**

To

All Category - I Authorised Dealer Banks

BEF statement - Submission under XBRL

Madam / Sir,

Attention of Authorised Dealer Category - I (AD Category - I) banks is invited to A.P (DIR Series) Circular No.106 dated June 19, 2003 and A.P. (DIR Series) Circular No.09 dated August 18, 2003, in terms of which AD Category - I banks were required to submit BEF statement, to respective regional offices of Reserve Bank of India, in the prescribed format, on half yearly basis.

2. It has been decided to move from manual reporting of above mentioned statement to eXtensible Business Reporting Language (XBRL) system from half year ended June 2015. With effect from the half year ending June 2015, BEF submission would be online and Bank-wise instead of the present system of branch-wise submission, to the respective Regional Offices of the RBI.

3. Earlier, banks used to submit BEF data in part I & II on incremental basis. However, in the proposed module, AD banks have to submit data in a single format (Annex I) giving details of all remittances for import exceeding USD 100,000, as on end of June and December of every year, in respect of which importers have defaulted in submission of appropriate document evidencing import within 6 months from the date of remittance. All other instructions remain unchanged.

4. The details may be accessed at https://secweb.rbi.org.in/orfsxbrl/. For User name and password, AD banks are advised to submit the fill-in form (Annex II) through email on or before June 26, 2015.

5.   The directions contained in this circular have been issued under sections 10(4) and 11(1) of the Foreign Exchange Management Act (FEMA), 1999 (42 of 1999) and are without prejudice to permissions / approvals, if any, required under any other law.

                                                        Yours faithfully,

                                                  (B. P. Kanungo)
                                        Principal Chief General Manager

BEF Statement Template

Name of AD bank	
Statement for the half-year ended	

Information regarding importers who have defaulted in submission of the documentary evidence of import								
Sr. No	Authorised Dealer Branch Code	Branch Transaction Reference Number	Importer Exporter Code Number	Name Of the Importer	Address Of the Importer	Import License Number, if any	Date Of Import Licenses	Commodity Code

Information regarding importers who have defaulted in submission of the documentary evidence of import							
Whether Capital Goods (Y/N)	Date of Remittance	Country Code	Currency	Amount In FC	Rupee Equivalent	Whether PSU (Y/N)	Remark

Name of contact person	
Designation	
Place	
Date	

Contact Information Form* for creation of User id- BEF Statement

(Fill in Capital Letters)

A.	**Name of the Bank**	
B.	**Contact Information**	DO NOT WRITE HERE
	B.1 Name	
	B.2 Designation	
	B.3 Address	DO NOT WRITE HERE
	B.3.1	
	B.3.2 City	
	B.3.3 State	
	B.3.3 Pin code	
	B.4 Phone No	DO NOT WRITE HERE
	C.4.1 STD Code	
	C.4.2 Number	
	B.5 Fax	DO NOT WRITE HERE
	B.4.1 STD Code	
	B.4.2 Number	
	B.6 Email-1	
	B.7 Email-2	

* Don't keep any column blank. In future, any change should be informed immediately to E-mail (fedcoexport@rbi.org.in).

For RBI use only (Don't write anything below this line)

USER ID :

PASSWORD: